

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BE/CH
ORDER SHEET

O.A / MA / RA / CP NO. 929 OF 2004

Applicant/s P.K. Shukla Respdts. I.G.I. & Ors

Advocate for Applicant/s n/ Ashish Srivastava Advocate for Respondent/s n/ K.P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No.
	<p>O.A.No.929/2004 02.12.2011 Hon'ble Mr. Justice S.C. Sharma, J.M. Hon'ble Mr. Shashi Prakash, A.M.</p> <p>Sri Ashish Srivastava, Advocate for the applicant and Sri M. K. Yadav, holding brief of Sri K. P. Singh, Advocate for the respondents. Sri Ashish Srivastava, Advocate stated that he has no instruction regarding the case and in absence of instruction he is not able to assist the court. This case is very old of the year 2004, hence the O.A. is liable to be dismissed in default.</p> <p>O.A. is dismissed in default of the applicant and for want of instruction to the applicant's Advocate</p> <p><i>S. Sharma</i> A.M. <i>Dev/</i></p> <p><i>J.M.</i></p>	

Contd. On Sheet No.